

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 5402
(TO BE ANSWERED ON 28.03.2018)

CVC INVESTIGATION

5402. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of advisories based on investigation which have been referred by the Central Vigilance Commission (CVC) to the Ministry of Agriculture and Farmers Welfare during the last one year, case-wise;
- (b) whether CVC has obtained action taken report from the Ministry of Agriculture in this regard; and
- (c) if so, the case-wise details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): As per information available with the Central Vigilance Commission (CVC), 07 references / investigation reports were received in the Central Vigilance Commission from Ministry of Agriculture and Farmers Welfare (MoAFW) from January 2017 upto 9th March, 2018. Out of the 07 references received, CVC advised initiation of disciplinary proceedings and imposition of penalty in respect of 05 cases and closure of the case in respect of 02 cases.

(b) & (c): In respect of all the above 05 cases in which advisories were issued by CVC, action related to initiation of disciplinary proceedings has been initiated by MoAFW. In one case, major penalty has been imposed and other four cases are at various stages.
